



Inauguration of Live Electronic Exchange of data between Courts and Police through VC

Live Electronic Exchange of data between Courts and Police

Live Electronic Exchange of data between Courts and Police under the Inter-operable Criminal Justice System (ICJS) was inaugurated on 15th December, 2018 by Justice Madan B. Lokur, Chairman, ICJS and Judge-In-Charge eCommittee, Supreme Court of India through Video Conferencing, in the State of Telangana at Warangal. The Chief Justice Mr. Radhakrishnan, High court of Judicature at Hyderabad, Secretary (Justice) Govt of India, Director General Of Police, Hyderabad and other prominent invitees were participated. The live demo of data exchange from Subedari Police station, Warangal to Principal District Court, Warangal was demonstrated.

Justice Lokur, while speaking on the occasion highlighted that this electronics data exchange will reduce huge amount of work load for court staff and police and states that several states have shown keen interest to implement this project. Dr. Alok Srivastava, Secretary (Justice) speaking during the event lauded the project as revolutionary.

Now, Police can send FIR and charge sheet to courts electronically. The court's software will fetch names of the accused, victim and witnesses and their details, and name of the Investigating officer etc. In reciprocation, Court will send CNR Number link to Police, the link of CNR number will give all the details of case, parties, advocates, date of registration,

first hearing and next hearing date and entire history of the case and business recorded in the court.

It will reduce the data entry works of the court staff and the police to a very large extent. Police will continue to get updates along with all the details of the case from day to day until final termination of case. Police will get orders and Judgments passed by the Court. It will help both the system to get real time updates. Absconding accused and non bailable warrants can now be brought to justice more effectively and quickly.

With the inauguration at Warangal, the stage is now set for other states to follow. It will reduce the delay in receipt of FIR in the courts from the police station. The ICJS system which paves way for live electronic exchange of data between the pillars of criminal justice system! .